

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

M.A. (Diary No.) No.7601/2016  
O.A. No.774/2017

New Delhi this the 3<sup>rd</sup> day of March, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Ombir Singh  
New Media Wing (RR and TD)  
Suchna Bhawan, Phase-IV,  
CGO Complex,  
Lodhi Road,  
New Delhi. .. Applicant

(By Advocate : Shri S.C. Soren)

Versus

1. Union of India  
Ministry of Information and  
Broadcasting,  
Govt. of India,  
Shastri Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi-110001  
Through its Secretary
  
2. New Media Wing (RR &TD)  
Suchna Bhawan,  
CGO Complex,  
Lodhi Road,  
New Delhi-110003  
Through its Director. .. Respondents

(By Advocate: Shri R.K. Sharma)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J):**

MA (Diary No.) 7601/2016 has been filed by the applicant seeking condonation of delay in filing the OA, however, without specifying the exact number of days of delay. No MA seeking condonation of delay is maintainable without specifying the exact number of days of delay, and accordingly the same is dismissed.

2. Consequently, the OA is also dismissed. However, the applicant is at liberty to file a fresh OA along with a proper MA in accordance with law, if so advised.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

cc.